

No one present

4

BENCH-I

Mention

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

Appeal No.461/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

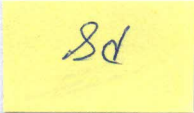
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19th December 2017, 10.30 A.M

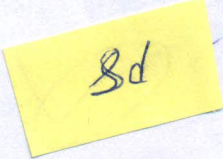
Name of the Company		Seimens Construction Tech Pvt.Ltd- Vs- ROC, Jharkhand	
Under Section		252 (3)	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

ORDER

No one is present from either side.

List it on 29/01/2018.


(Jinan K.R.)
Member (J)


(V.P.Singh)
Member (J)